

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 07/08/2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/231/2019
NAME OF THE PETITIONER : IDBI CAPITAL MARKET AND SECURITIES LTD
NAME OF THE RESPONDENTS : SHREE AMBIKA SUGARS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1. R. V. YAJURA DEVI

Counsel for
Applicant.



2. GOKUL SUNDAR. T.R.

COUNSEL FOR
RESPONDENT



(16)

[IBA/231/2019]

ORDER

On having the parties reported that this Bench has already passed an admission order on 31.07.2019 in IBA/284/2019, this IBA/231/2019 is hereby **dismissed** with liberty to this Operational Creditor to make its claim before the IRP appointed in IBA/284/2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

VS